

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 25.10.1999

OA 272/99

Jasraj Singh Rajawat, Sr. Public Prosecutor, SIU(XI), CBI, New Delhi.

... Applicant

Versus

1. Union of India through Secretary, DP&T, New Delhi.
2. Director, CBI, CGO Complex, New Delhi.
3. SP, CBI, Tilak Marg, C-Scheme, Jaipur.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.N.P.NAWANI, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.D.K.Jain

For the Respondents ... Mr.N.C.Choudhary

C R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Jasraj Singh Rajawat, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, praying for a direction to the respondents to post him as Senior Public Prosecutor, Central Bureau of Investigation, at Jaipur.

2. We have heard the learned counsel for the parties and have carefully gone through the records of the case.

3. The main contention of the applicant is that despite the condition of his appointment contained in the appointment letter dated 18.2.99, at Annexure A-1, to the effect that he is to be posted in the Central Bureau of Investigation, ACB, Jaipur and his joining at Jaipur pursuant thereto, he was transferred as Senior Public Prosecutor to Delhi. The letter of appointment dated 18.2.99, at Annexure A-1, stipulates that, "on his appointment in C.B.I. on deputation, Shri Jasraj Singh Rajawat is to be posted in Central Bureau of Investigation, ACB, Jaipur."

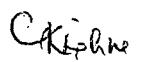
4. The learned counsel for the respondents contends that the applicant was transferred to Delhi in public interest as per rules.

5. In view of the above mentioned stipulation in the letter of

appointment, we direct the respondents to reconsider posting the applicant in the Central Bureau of Investigation, ACB, Jaipur, as Senior Public Prosecutor. Consideration shall be made within a period of one month from the date of receipt of a copy of this order. The OA stands disposed of accordingly with no order as to costs.


(N.P. NAWANI)

ADM. MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

VK